

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Allahabad this the 2nd day of September 1997.

Original Application no. 852 of 1996.

Hon'ble Mr. S. Dayal, Administrative Member.

Kare Singh, s/o Shri Ram Ji Lal, presently posted as Assistant Engineer, Civil Construction Wing, Bareilly.

... Applicant.

C/A Shri M.K. Updhayaya

Versus

1. Union of India through Secretary, Ministry of Information and Broad Casting, New Delhi.
2. Chief Engineer, Civil Construction Wing (I), All India Radio, P.T.I Bulding II Floor, Parliament Street, New Delhi.
3. Executive Engineer (C), Civil Construction Wing, All India Radio, Bareilly.

... Respondents.

C/R Shri N.B. Singh
Shri S.C. Tripathi.

O R D E R(Oral)

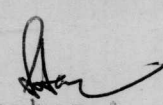
Hon'ble Mr. S. Dayal, Member-A.

Shri M.K. Updhayaya learned counsel for the applicant. Shri N.B. Singh learned counsel for the respondents nos. 1 and 2 and Shri S.C. Tripathi learned counsel for the respondents no. 3.

2. Learned counsel for the respondents mentions that the impugned transfer order has been cancelled and thus the application has become infructous.

3. Learned counsel for the applicant confirms ^{the above} ~~this~~ fact. Hence, this case is dismissed as infructous.

4. Learned counsel for the respondents nos 1 and 2 has mentioned that he has filed CA which may be kept on record of this case for completion of ~~proceedings~~ records.


Member-A